## GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:4212
ANSWERED ON:22.03.2013
SICKLE CELL DISEASE CONTROL PROGRAMME
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## Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to launch a national programme to control Sickle Cell disease in the country;
- (b) if so, the details thereof;
- (c) whether the National Human Rights Commission (NHRC) has made certain recommendations to the Government with regard to Sickle Cell and certain other genetic blood disorders;
- (d) if so, the details thereof; and
- (e) the action taken/proposed by the Government thereon?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

(a) & (b): Health being primarily a State subject, diagnosis and the management of these diseases are to be provided by the concerned State.

Central Institutes like AllMS, PGI Chandigarh, Dr. RML Hospital, JIPMER Puducherry provide facilities for diagnosis and treatment of these diseases.

Under the Reproductive Child Health component of NRHM, the State and UTs can submit area specific proposal for strengthening of hospitals for inclusion of services for haemophilia, sickle cell anemia and thelassemia/genetic diseases in the State Programme Implementation Plan for the particular year.

(c) to (e): The National Human Rights Commission has informed that the Commission vide its communication dated 22.02.2013 has recommended examination of the issue of inclusion of sickle cell disease in the Schedule to the Rights of Persons With Disabilities Bill, 2012.